

25

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 14.6.2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/760/IB/2018
NAME OF THE PETITIONER(S) : GLOBE ECOLOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	AFREEN AZAD.	- Respondent.	
2.	Pavan Thakkar Adv.	Applicant	

ORDER

Counsel for the operational creditor present. Counsel for respondent present and prayed for time to file vakalat and counter. Counsel for petitioner stated that they had received a proposal for settlement in the month of August 2017 and in December 2017 and they have not come forward to pay the claimed amount. Counsel for respondent prayed for time to seek instructions and make submissions in this regard. Time is enlarged finally to make submissions regarding the settlement talks. Put up on 11.07.2018.

-54-

(S VIJAYARAGHAVAN)
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)